

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 80 of 2026**

IN THE MATTER OF:

Shariq Iqbal

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 09.02.2026)

Shariq Iqbal

.....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in Respondent No 1
2. Department of Irrigation and Water Resources Department,
Government of Uttar Pradesh
Through Principal Secretary,
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001
Email: ideincididuplu-up@nic.in / psecup.irrig@nic.in Respondent No 2
3. District Magistrate, Agra
District Magistrate Collectorate Agra – 282010
Email: dmagr@nic.in Respondent No 3
4. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, U.P.
Email: ms@uppcb.in Respondent No 4
5. Municipal Corporation, Agra
Through Municipal Commissioner, Agra
Mahatma Gandhi Road, Near Sursadan Crossing, Wazirpura,
Nehru Nagar, Civil Lines, Agra, Uttar Pradesh 282002
Email: amcagra1@gmail.com Respondent No 5